

**EXTRA-DEPARTMENTAL POSTS AND TELE-  
GRAPHS SUB-OFFICES IN MADRAS**

**875. Shri I. Eacharan:** Will the Minister of Communications be pleased to state:

(a) the number of combined Posts and Telegraphs extra-departmental sub-offices in Madras Circle; and

(b) the criteria adopted in opening such combined offices?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) 19 on 30th November, 1954.

(b) The conditions for opening of combined offices are given in the attached note. [See Appendix VI, annexure No. 10.]

**NATIONAL HIGHWAYS**

**876. Shri Sanganna:** Will the Minister of Transport be pleased to state:

(a) whether Government have sanctioned a sum of Rs. 19,29,000 for surface work on about 110 miles of National Highway No. 42 which connects Cuttack and Sambalpur in Orissa; and

(b) if so, the progress made in the matter?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) The work was sanctioned by the Central Government in the middle of October last and it will take some more time for the State Government to start the work.

**RAILWAY EMPLOYEES**

**877. Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply given to starred question No. 625 on the 2nd December, 1954 and state:

(a) whether the employees who originally opted for Pakistan and now seeking re-instatement in India and whose cases are under the consideration of the Railway Board have been asked to produce a Clearance Certificate from the Police Authorities;

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(b) if so the reasons therefor; and

(c) the steps taken by the Railway Board to ensure early issue of these certificates?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No, Sir.

(b) and (c). Do not arise.

**RAILWAY SIDINGS**

**878. Shri Deogam:** Will the Minister of Railways be pleased to state:

(a) whether Messrs. Bird and Co., have any agreement for working of the siding in Barbil under Jamda Area in Orissa;

(b) whether any charges are levied on this company for working of private siding portion of Thakurani Siding in Barbil; and

(c) if not, the reasons therefor?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, Sir; for all the Assisted Sidings

(b) Yes, Sir.

(c) Does not arise.

**RAILWAY STATION AT BHANDARA CITY**

**879. Shri N. A. Borkar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railway Authorities deputed an Inspector to investigate the possibilities of opening a station at Bhandara city;

(b) whether he has submitted his report;

(c) if so, the details thereof; and

(d) when Government are likely to consider it?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) No. The matter is still under investigation by the Inspector.

(c) Does not arise.